

एजेंसियों या भारत में उस देश के सरकारी व्यापार प्रतिनिधि के साथ प्रत्यक्ष रूप से बातचीत करता है। खनिज तथा धातु व्यापार निगम भारत में इन देशों का प्रतिनिधित्व करने वाले एजेंटों के साथ खरीद के सम्बन्ध में बातचीत नहीं करता।

Alleged Transfer of Principals and Vice-Principals of Delhi Schools to Rural Areas

2526. DR. V. A. SEYID MUHAMMAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether the allegations made in Patriot dated the 6th February, 1978 that (i) The Chief Executive Councillor Shri Kedarnath Sahani has told some teachers that unless they give an undertaking in writing that they will join R.S.S. Shakhshas they will be transferred; and (ii) in recent months about 250 Principals, Vice-principals and others have been transferred mostly to rural areas as victimisation for refusal to join R.S.S., are true?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKATAKI): The Delhi Administration has intimated that the allegations are baseless.

Agitation by the DDA Employees

2527. SHRI SOMNATH CHATTERJEE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether attention of the Government has been drawn to the agitation made in the second week of February by DDA Employees against some top officials; and

(b) if so, reaction of the Government thereto; and

(c) the salient points of their demands?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) and (c). The main demands are as under:—

(1) Grant of overdue promotion and confirmation.

(2) Regularisation of workcharged and daily wages staff.

(3) Payment of bonus.

(4) Assurance of security of job to all DDA employees.

(5) Reversion of deputationists to their parent departments.

Since the DDA Employees' Association, after discussion with the Vice-Chairman, DDA, have withdrawn their agitation on 24-2-1978, the Government have not considered it necessary to take any steps in the matter.

Expenditure and Monitoring of Integrated Rural Development

2528. SHRI A. MURUGESAN:
SHRI P. KANNAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total amount spent on integrated Rural Development scheme since its inception;

(b) the total amount proposed to be spent during the next five years;

(c) whether any concurrent monitoring of the implementation of the scheme in selected Centres has been made; and

(d) the results revealed by monitoring in regard to effectiveness of implementation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A sum of

Rs. 697.76 lakhs has so far been released for the Integrated Rural Development Scheme since its inception. The balance amount of the budget provision during the current financial year is under release.

(b) The total amount to be spent during the next five years under the Integrated Rural Development Programme has not yet been finalised. However, for the next financial year, a token provision of Rs. 20.00 crores has been earmarked for the programme relating to "Area Planning for full employment".

(c) The implementation of Integrated Rural Development Programme has started only very recently. It is proposed to take up concurrent monitoring soon after the Programme has been on the ground for sometime with a view to ensure that the basic objective of the programme of providing full employment in a certain time frame is achieved.

(d) Question does not arise.

Projects Financed by ICSSR

2529 SHRI DILIP CHAKRAVARTY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how many academic projects were financed by the Indian Council of Social Science Research during the Emergency period;

(b) how many of them were completed in due time and how many demanded extension of the period;

(c) number of projects discipline-wise;

(d) number of projects given to Jawaharlal Nehru University professors;

(e) total amount spent on financing these projects; and

(f) overall assessment by the Ministry regarding the functioning of the IC.S.S.R.?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (f). According to information furnished by the Council, 200 projects were sanctioned by it between June 1975 and March 1977, out of which completion reports were received in respect of 17, while extension was sought in the case of 68. Thirteen projects were given to Jawaharlal Nehru University teachers involving an amount of Rs. 2,63,345. In regard to discipline-wise numbers of projects, a statement is attached

Statement

Discipline-wise distribution of Projects sanctioned by I.C.S.S.R. During Emergency.

S. No.	Discipline	Number of Project
1.	Anthropology	1
2.	Economics	70
3.	Education	8
4.	Geography	7
5.	International Relations	5
6.	Law	5
7.	Linguistics	1
8.	Management	4
9.	Political Science	41
10.	Psychology	4
11.	Public Administration	12
12.	Social Work	1
13.	Sociology	22
14.	Interdisciplinary	6
All disciplines		200